

13.46 hrs

PAPERS LAID ON THE TABLE**NOTIFICATIONS UNDER NAVY ACT**

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KEDAR NATH SINGH): On behalf of Shri Jagjivan Ram,

I beg to re-lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 —

- (1) The Navy (Pension) (First Amendment) Regulations, 1972 published in Notification No SRO 180 in Gazette of India dated the 1st July, 1972 [Placed in Library See No LT-3337/72]
- (2) The Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1972, published in Notification No SRO 196 in Gazette of India dated the 15th July, 1972 [Placed in Library See No LT-3494/72]
- (3) The Naval Ceremonial, Conditions of Service and Miscellaneous (Fourth Amendment) Regulations, 1972, published in Notification No SRO 222 in Gazette of India dated the 12th August, 1972 [Placed in Library See No LT-3494/72]

**INDUSTRIAL DISPUTES (CENTRAL)
SECOND AMENDMENT RULES**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA): On behalf of Shri R K Khadilkar,

I beg to lay on the Table a copy of the Industrial Disputes (Central) Second Amendment Rules, 1972 (Hindi

and English versions) published in Notification No G.S.R. 410(E) in Gazette of India dated the 13th September, 1972, under sub-section (5) of section 38 of the Industrial Disputes Act, 1947 [Placed in Library See No LT-3693/72]

NOTIFICATIONS UNDER PASSPORTS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the Passports Act 1967 —

- (i) The Passports (Third Amendment) Rules 1972, published in Notification No GSR 397(E) in Gazette of India dated the 30th August, 1972
- (ii) GSR 398(E) published in Gazette of India dated the 30th August, 1972
- (iii) GSR 411(E) Published in Gazette of India dated the 15th September, 1972 [Placed in Library See No LT-3692/72]

NOTIFICATIONS UNDER MINES ACT

SHRI BALGOVIND VERMA: I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 59 of the Mines Act, 1952 —

- (i) The Metalliferous Mines (Amendment) Regulations, 1972, published in Notification No GSR 947 in Gazette of India dated the 12th August, 1972
- (ii) The Coal Mines (Third Amendment) Regulations, 1972, published in Notification No GSR 948 in Gazette of India dated the 12th August 1972 [Placed in Library See No LT-3693/72]